

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No 553/252/ND/18

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2018

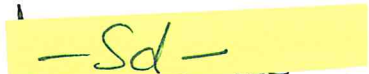
NAME OF THE COMPANY: M/s. Akasaki Infrastructure Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Dinesh Mohan Sinha, Advocate Mr. Prince Mohan Sinha, PCS		
	For the Respondent:	Ms. Easha Kadian, Standing Counsel, IT Dept.		

ORDER

Notice to the ROC returnable on 6th of August, 2018. Additional documents are sought to be filed by the appellant.


(Ina Malhotra)
Member (J)

(Sameer)